

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:517
ANSWERED ON:23.11.2009
LAND REFORM POLICY
Masram Shri Basori Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a Committee has been constituted in January,2008 regarding State-agricultural relations and to look after the incomplete task in land reforms in view of the land reforms in the country;
- (b) if so,the number of sitting of the Committee held since January,2008 so far and details of the decisions taken by the Committee in respect of land reforms;
- (c) the reasons for not announcing the land reforms policy and the reasons for delay;
- (d) whether the Government has fixed any time limit for announcing the land reform policy; and
- (e) if so,the details thereof ?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

- (a): Yes,Sir.With a view to looking into the unfinished task in land reforms, a `Committee on State Agrarian Relations and the unfinished Task in Land Reforms` was constituted under the Chairmanship of Minister of Rural Development on 9th January, 2008.
- (b) to (e): The Committee had four meetings and has submitted its Report. The Committee has made recommendations on various aspects of Land Reforms. The Report of the Committee is to be placed before the `National Council for Land Reforms` constituted under the Chairmanship of the Prime Minister for its consideration and directions. Accordingly, it is in the process of being placed before the Council.